


**PROFORMA FOR DECLARATION OF ASSETS**  
(As On 31.03.2012)

Name of Officer (In Full): Jagdamba Rai  
 Date of Birth: 4.6.1962  
 Present post held: I. A. D. J. Raigarh

Immovable Property			How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	
Housing and other Buildings		Land	
1	2	3	4
Agamgarh (W.P.) Mizgamabad Dharamdagpur	Patrilateral House	3-4 Acre	Father - Jangbahadur Rai (Father - Son)
Raipur, M IG-209 Sant Kabin Nagar	House	—	Own name as wife name By purchase Housing board Raipur
Movable Property (Valued Above 25,000/- of Rs.)			
Name of Articles			
I-10 CAR Hero Honda - 55-100 motorcycle (old)			
Jewellery (Lump Sum)			
Jewellery (Worth Rs.) 1 lakh 50 thousand Palate to wife			

  
 (जगदम्बा राय)  
 प्रथम अपर सूबे आयुक्त, रायगढ़ (छ.ग.)

Shares/Debtentures		
Name of Issuing Company	Nos. of Shares	
NILL	NILL	
Life Insurance Policy & Others		
Name of Issuing Company	Amount	
NILL	NILL	
Bank Deposites/Securities & Investments		
Name of Bank	City	Amount
1) Fixed Deposites		
2) Savings Bank A/Cs		
3) PPF		
4) GPF		
5) NSS		
6) Others		
Oriental Bank Comm	Raigarh	75000 Rs
Raigarh SBI, micro tab	Raigarh	30000 Rs
Post office	Raigarh	25167 Rs
		1133223

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

GUN  
Signature & Date  
10/1/2013  
[Signature]